

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:177

ANSWERED ON:31.07.2003

SCHOLARSHIP SCHEME FOR SCHEDULED CASTES STUDENTS

ASHOK NAMDEORAO MOHOL;PRAKASH YASHWANT AMBEDKAR

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government are considering bringing some changes in the Scholarship Scheme for Scheduled Castes students;
- (b) if so, the details of the proposed changes and the time by which these changes are likely to be implemented;
- (c) whether the Government will revise the minimum annual income criteria for beneficiaries of scholarship for SCs students;
- (d) whether there will be periodical revision of this scholarship scheme by the Government;
- (e) if so, the details thereof; and
- (f) the number of students likely to be benefited from this scheme in 2003-2004?

**Answer**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) Yes, Sir.

(b),(c),(d) & (e) A statement is laid on the table of the House.

(f) About 19.26 lakh Scheduled Caste students are expected to benefit from the scheme during 2003-04.

Statement in reply to parts (b) to (e) of the Lok Sabha Starred Question No. 177 dated 31.07.2003 raised by SHRI ASHOK N. MOHOL and SHRI PRAKASH YASHWANT AMBEDKAR regarding the Scholarship Scheme for Scheduled Caste Students

Under the Centrally Sponsored Scheme of Post Matric Scholarship for Scheduled Caste students the following modifications are proposed:

- (1) Enhancement of Maintenance Allowance rates
- (2) Enhancement of Income ceiling of parents for eligibility for scholarship.
- (3) Enhancement of other allowances viz., Study Tour Charges, Thesis typing/printing Charges and Book Grant for students pursuing studies through correspondence courses.
- (4) Regrouping of courses into four groups instead of the existing five groups.

The revised income ceiling is proposed to be further revised once in every two years based on the increase in the price index. The Maintenance Allowance is proposed to be revised during the first year of the successive five year Plans.